10 DECEMBER 2015

Security Council Al-Qaida Sanctions Committee Deletes One Entry from Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

On 10 December 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

A. Individuals

QDi.205 Name: 1: RAFIK 2: MOHAMAD 3: YOUSEF 4: na
Name (original script): ﻦﻳﻮﺳﻑ ﻣﺤﻣﺩ ﺭﻓﺎﻕ

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the “Press Releases” section on the Committee's website. Other information about delisting may be found on the Committee's website at: www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/procedures-for-delisting (https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/procedures-for-delisting).


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